

GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS

RAJYA SABHA

QUESTION NO 04.12.2009

ANSWERED ON

COMPENSATION TO BHOPAL GAS TRAGEDY VICTIMS

1721

MISS ANUSUIYA UIKEY

Will the Minister of COALCOALCHEMICALS AND FERTILIZERS be pleased to state :-

- (a) whether compensation has been given to all the wards affected by the gas tragedy in Bhopal city of Madhya Pradesh;
- (b) If so, the details of wards and the total amount of compensation provided to them;
- (c) if not, the number of wards yet to be given compensation; and
- (d) whether any proposal has been received from the State Government of Madhya Pradesh in this regard ?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SHRI SRIKANT KUMAR JENA)

- (a) Yes, compensation has been given after due adjudication to the claimants of 56 wards in Bhopal City, who proved that they were affected by MIC gas.
- (b) A total amount of original compensation of Rs. 1548.54 crores has been awarded in 5,74,372 cases of all 56 wards. Out of these, 36 wards were declared as gas affected. Out of the total 5,74,372 awarded cases, 5,69,166 cases pertain to 36 gas affected wards and 5206 cases pertain to remaining 20 wards. In these 20 wards, approximately Rs. 13.00 crore was disbursed as compensation.
- (c) None.
- (d) A proposal for declaring the remaining 20 wards of Bhopal city as gas affected was received from the Government of Madhya Pradesh. The proposal was duly considered by the Group of Ministers on Bhopal Gas Leak Disaster in the meetings held on 17th April, 2008 and 11th June, 2008 and the same was not found to be feasible.